

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Criminal Writ Jurisdiction Case No.2775 of 2025**

Arising Out of PS. Case No.- Year-0 Thana- District- Patna

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Rit Lal Yadav @ Rit Lal Rai Son of Late Ramashish Rai Resident of village-  
Kothwan, ps- Khagaul, Dist- Patna

... .. Petitioner/s

Versus

1. The State of Bihar through the Chief Secretary, Govt. of Bihar, Patna bihar
2. The Additional Chief Secretary, Home Dept. Govt. of Bihar, Patna bihar
3. The Director General of Police, Bihar, Patna
4. Inspector General Prison, Bihar, Patna Bihar
5. The Inspector General of Police, Patna Bihar
6. The Senior Superintendent of Police, Patna Bihar
7. The Sub Divisional Police Officer, Danapur, Patna Bihar
8. Jail Superintendent, Central jail, Beur, Patna Bihar
9. Jail Superintendent, Central Jail, Bhagalpur Bihar

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr. Yogesh Chandra Verma, Sr. Adv.  
Mrs. Priyanka Singh, Adv.  
For the State : Mr. P.K. Sahi, A.G.  
Ms. Vartikka K. Kashyap, AC to AG  
Mr. P.K. Verma, AAG-3  
Mr. Saroj Kumar Sharma AC to AAG-3  
Mr. Shubham Kumar, Adv.

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**CORAM: HONOURABLE MR. JUSTICE ARUN KUMAR JHA**  
**ORAL ORDER**

2     17-10-2025                     Heard learned senior counsel for the petitioner for  
some time.

02. It appears from the pleadings that the criminal antecedents of the petitioner have been mentioned in general and vague terms without providing any specific details.

03. On the other hand, learned A.G. submits that the present writ petition is not maintainable and for the relief



claimed in the petition, the petitioner should have approached the trial court seeking provisional/regular bail. The learned A.G. further submits that the criminal antecedents of the petitioner have not been disclosed and the authorities/rulings relied on by the learned senior counsel for the petitioner do not support the case of the petitioner.

04. The State/respondents are directed to file their counter affidavit on or before 30.10.2025.

05. At the request of learned senior counsel for the petitioner, list this case on 30.10.2025.

**(Arun Kumar Jha, J)**

Anuradha/-

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